

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4476
ANSWERED ON:22.08.2000
POWER OF SECURITY FORCES
RAJEN GOHAIN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to provide special powers to security forces posted at the International Borders to stop illegal infiltration of foreigners;
- (b) if so, the details thereof;
- (c) whether the Government propose to set up special security forces tribunals to try illegal infiltrants on the border;
- (d) if so, the details in this regard; and
- (e) if not, the steps taken by the Government to deal with such infiltrators?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a)&(b): Security Forces deployed at the International Borders are already empowered to stop illegal infiltration of foreigners.

(c): No, Sir.

(d): Does not arise.

(e): A series of measures have been taken to curb the problem of infiltration. These include raising of additional Battalions of Border Security Force, reduction of gaps between the border outposts, intensification of patrolling both on the land and the riverine border, accelerated programme of construction of border roads and fencing, increase in the number of outpost towers, provision of surveillance equipments etc. State Governments and Union Territory Administrations have also been directed to enforce the provision of Foreigner's Act, 1946 (IMDT Act, 1983 in case of Assam) strictly.